COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 146 OF 2019 &
IA NO. 627 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Samalpatti Power Company Private Limited … Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant(s) : Mr. Sujit Ghosh
Mr. Rishabh Prasad

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on ***16.12.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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